

of quotas of stainless steel in the different States and Union Territories;

(b) if so, the number of such complaints received during the last one year; and

(c) the action taken by Government to prevent such misuse and provide for further deterrent punishment for such misuse?

THE MINISTER OF STEEL, MINES AND METALS (DR. CHANNA REDDY):

(a) to (c). Information is being collected and will be placed on the Table of the House.

ENGINEERING UNITS IN WEST BENGAL

4332. SHRI HIMATSINGKA: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have received any proposal from the West Bengal Government to take over the management of the three engineering units in the States; and

(b) if so, the details thereof and the decision taken thereon?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) (a) and (b). The information is being collected and will be laid on the Table of the House.

भिण्ड-चिरगांव रेलवे लाइन

4333. श्री रामावतार शर्मा :

श्री यशवन्त सिंह कुशावाह :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भिण्ड से चिरगांव तक बरास्ता लहर भंडरे रेलवे लाइन बिछाने के लिये कोई सर्वेक्षण किया गया है; और

(ख) यदि नहीं, तो इस प्रयोजनार्थ सर्वेक्षण कब करने का विचार है ?

रेलवे मंत्री (श्री चे० मु० पुनाचा) :

(क) जी नहीं ।

(ख) जिस लाइन के निर्माण का सुझाव दिया गया है, उसे अनाभाव के कारण चौथी योजना की अवधि में बनाने के विचारार्थ समुचित अप्रता मिलने की संभावना नहीं है । अगर इस लाइन को सुदूर भविष्य में बनाने पर विचार करना ही है तो इसके लिए अब शुरू किया जाने वाला सर्वेक्षण पुराना पड़ जायेगा और सर्वेक्षण का खर्च निष्फल हो जायेगा जिसे रेलों वर्तमान विषम अर्थोपाय स्थिति में शायद बर्दाश्त नहीं कर सकती ।

ENGINEERING UNIT IN WEST BENGAL

4334. SHRI INDRAJIT GUPTA: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that a large number of Engineering units in West Bengal are lying closed or locked-out for several months.

(b) if so, the reasons therefor and the details of the units concerned;

(c) whether Government had assured the State authorities of all possible assistance to get such units re-opened; and

(d) if so, the action taken in the matter?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (d). The information is being collected and will be laid on the Table of the House.

BOKARO STEEL PLANT

4335. SHRI INDRAJIT GUPTA:
SHRI BHOGENDRA JHA:

Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether disturbances have been taking place at the Bokaro Steel Plant over the question of employment; and

(b) if so, the policy followed by the management regarding absorption of local people whose lands have been acquired for the project?

THE MINISTER OF STEEL, MINES AND METALS (DR. CHANNA REDDY):

(a) No, Sir. Only a demonstration was staged on 8th February, 1968. In a subsequent meeting with the Mukhyas and other representatives of the local people, policy adopted by Bokaro Steel Ltd. in the matter of employment and trade facilities was explained to their entire satisfaction. The agitation has now completely died down.

(b) According to the policy laid down by Government, first preference is being given to the displaced persons in the matter of employment in BSL in unskilled and semi-skilled jobs. With a view to improve their prospects of employment, a special scheme for training of displaced persons has also been introduced and as on 31st January, 1968, 307 displaced persons were under-going training under this scheme. The displaced persons were also receiving preference in allotment of shops. They are also receiving preference in other trades and in award of small contracts. Besides, in the matter of rehabilitation, Bokaro Steel Ltd. is contributing 50% of the cost of rehabilitation which is estimated at Rs. 4.2 millions.

DURGAPUR STEEL PLANT

4336. SHRI INDRAJIT GUPTA: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether the team of experts from U.K. has completed its study of the Durgapur Steel Plant;

(b) the problems entrusted to the team;

(c) whether the team's report has been received; and

(d) if so, Government's reaction thereto?

THE MINISTER OF STEEL, MINES AND METALS (DR. CHANNA REDDY):

(a) Yes, Sir.

(b) The team was entrusted with the work of appraising the requirements of Durgapur Steel Plant for fully effective operation and to indicate the equipment and technical assistance that would be appropriate to provide from Britain in the light of the organisational, managerial, administrative and other conditions including industrial relations that would obtain at the steel-works.

(c) No, Sir.

(d) Does not arise.

MESSRS. GUZDAR KAJORA COAL MINES LTD., AND MESSRS CALCUTTA SAFE DEPOSIT CO. LIMITED

4337. SHRI INDRAJIT GUPTA: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that M/s. Guzdar Kajora Coal Mines Limited and M/s. Calcutta Safe Deposit Company Limited have not been holding their Annual General Meetings nor issuing any Annual Reports and Balance Sheets, for the last several years;

(b) whether these firms have also violated other provisions of the Companies Act; and

(c) if so, action taken against them?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED):

(a) to (c).

A statement is laid on the Table of the House. [*Placed in Library. See No. LT-505/68.*]

कपास के मूल्य

4338. श्री रघुबीर सिंह शास्त्री : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को देसी कपास तथा नई कपास पर नियंत्रण लगाने तथा ऋण देने पर प्रतिबन्ध लगाने की नीति के विरुद्ध काटन फंडरेशन, सेंट्रल जोन, अमरावती से कोई ज्ञापन प्राप्त हुआ है; और

(ख) यदि हां, तो इस बारे में सरकार की क्या प्रतिक्रिया है ?

वाणिज्य मंत्रालय में उप-मंत्री (श्री मोहम्मद शाफी कुरेशी) : (क) तथा (ख). फंडरेशन ने हाल ही में दो ज्ञापन भेजे हैं। इन में से एक भारतीय सूती कपड़ा मिल्स संघ को दिया गया है जिसमें अन्य बातों के साथ-साथ यह अनुरोध किया गया है कि संघ अपने सदस्यों द्वारा कपास खरीदने पर प्रतिबन्ध लगाने के निर्णय पर तथा कपास के लिए ऋण की छूट पर अपनी आपत्तियां वापिस लेने के निर्णय पर पुनः विचार करे। सरकार ने विद्यमान मौसम के लिए